

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.3522/2012
With
O.A. No.826/2013

Tuesday, this the 3rd day of July, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

O.A. No.3522/2012

Sh. Shailendra Kumar
Aged 49 years
s/o Shri J N Ganju
r/o Flat No.UG I Block-2
Milroc Temple Tower
Opposite Syami Samarth Temple
Merce, Panji, Goa

(Mrs. Rashmi Chopra, Advocate)

..Applicant

Versus

1. The Central Board of Trustees
Head office through Chairman
Bhavishya Nidhi Bhawan
14 Bhikaji Cama Place
New Delhi – 110 066
2. The Chairman
Central Board of Trustees
Head Office
Bhavishya Nidhi Bhawan
14 Bhikaji Cama Place
New Delhi – 110 066
3. The Central Provident Fund Commissioner
Employees Provident Fund Organization
Head Office
Bhavishya Nidhi Bhawan
14 Bhikaji Cama Place
New Delhi – 110 066

..Respondents

(Ms. Padma Priya, Advocate)

O.A. No.826/2013

Sh. Shailendra Kumar
s/o Shri Jyotindra Nath Ganju
r/o Flat No.UG I

Milroc Temple Tower
Merce, Panji, Goa-403001

(Mr. M K Bhardwaj, Advocate)

..Applicant

Versus

UOI & others through

1. The Chairman CBT, EPFO
14 Bhikaji Cama Place
New Delhi – 110 066
2. The Secretary
Ministry of Labour & Employment
Rafi Marg, New Delhi
3. Central PF Commission
EPFO,
14 Bhikaji Cama Place
New Delhi – 110 066
4. Additional CPFC
(HRM), EPFO, 14, Bhikaji Cama Place
New Delhi – 110 066

..Respondents

(Ms. Padma Priya, Advocate)

O R D E R (ORAL)

Justice L. Narasimha Reddy:

It is represented by learned counsel for applicant that the applicant is no more and that information has been first brought to the notice of this Tribunal on 21.02.2017 in O.A. No.826/2013. Since then, no steps have been taken to bring the legal representatives of the applicant on record. Hence, we dismiss these O.As. as abated.

(K.N. Shrivastava)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

July 3, 2018
/sunil/